

ANNEXURE-1

NAME OF THE CORPORATE DEBTOR: UDAY ESTATES PRIVATE LIMITED;

LIST OF CREDITORS
AS ON:15/11/2021

DATE OF COMMENCEMENT OF CIRP : 15.11.2021

LIST OF SECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
	Asset Reconstruction Company (India) Limited	29.11.2021	1563040399	1563040399	Secured Financial Creditor		Yes	No	100%	NIL	NIL	NIL	NIL	1. Charge/mortgage on the assets of the Corporate Debtor rank pari-passu with a Bank Guarantee Facility of Rs.1.78 crore provided by the Bank of Baroda to the Corporate Debtor.

